

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:2994  
ANSWERED ON:21.03.2002  
OUTSTANDING DUES AGAINST FM RADIO PLAYERS  
ASHOK NAMDEORAO MOHOL

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

(a) whether the attention of the Government has been drawn to the news-item captioned 'F.M. Radio players evade paying licence fee' appearing in the Hindustan Times dated December 9,2001

(a) if so, the number of FM Radio players who have not been paid their licence fee, city-wise;

(c) the amount outstanding against each of them; and

(d) the action taken by the Government to recover the outstanding dues?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. SUSHMA SWARAJ)

(a) Yes, Sir

(b) Three (3) licencees in respect of seven (7) non-metro FM Radiostations have so far not paid up the licence fees, which had become due.

(c) A statement indicating the amount of outstanding dues against each company is at Annexure-A.

(d) Bank Guarantees of Rs. 190 lakhs in respect of one (1) licencee have been encashed. The encashment of Bank Guarantees of two (2) licencees has been stayed by Mumbai High Court. The cases are being pursued.

ANNEXURE -A REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. ~~2994~~ ANSWER ON 21.03.2002

(Rs. in lakhs)

Sl.No.	Name of City	Name of company	Balance amount due
1.	Bhopal	M/s. Vertex Broadcasting Co.Pvt. Ltd.	40.00
	Indore		65.00
	Visakhapatnam		25.00
2.	Hyderabad	M/s. Entertainment Network India Ltd.	735.00
	Lucknow		530.00
3.	Nagpur	M/s. Music Broadcast Pvt. Ltd.	715.00
	Patna		450.00